

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA.NO.23 IN CIVIL APPEAL NO(s). 4421 OF 2010

KRISHNADEVI MALCHAND KAMATHIA & ORS. Appellant (s)  
VERSUS  
BOMBAY ENVIORNMENTAL ACTION GROUP.& ORS. Respondent(s)  
(With appln. for directions and office report )

WITH  
Con.Pet.No.169/2010 in C.A.No.4421 of 2010  
(With appln,.for intervention and c/delay in filing rejoinder  
affidavit and office report)

WITH:  
Con.Pet.No.266/2010 in CA.No.4421/2010 (For Prel.Hearing)  
(With appln.for exemption from filing O.T. and permission to file  
additional documents)

Date: 04/01/2011 This Appeal was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Ram Jethmalani, Sr.Adv.  
Mr.Pramod Swarup, Sr.Adv.  
Mr. Vijay Kumar, Adv.  
Ms.Pareena Swarup, Adv.  
Mr.Abhindra Maheshwari, Adv.  
Mr. Pankaj Singh Bisht, Adv.  
Mr. Vishwajit Singh,Adv.

For Respondent(s) Ms. Madhavi Dewan, Adv.  
Mr. D. Bharat Kumar, Adv.  
Mr. Balasubrahmanyam Kamarsu, Adv.  
Mr. Abhijit Sengupta,Adv.  
  
Mr. Atul Y. Chitale, Sr.Adv.  
Ms. Sunaina Dutta, Adv.  
Mrs.Suchitra Atul Chitale ,Adv  
  
Mr.Sanjay V. Kharde, Adv.  
Ms. Asha Gopalan Nair ,Adv.  
  
Ms. Anagha S.Desai ,Adv  
  
Mr.Ahmad Abdi, Adv.  
Ms. Sangeeta Kumar, Adv.

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O R D E R

UPON hearing counsel the Court made the following  
O R D E R

List on 10th January, 2011.

Counsel appearing for either side is permitted  
to peruse the annexures filed along with the report  
dated 10th December, 2010, sent by the Principal  
Judge, Bombay City Civil Court.

Court Master

Court Master